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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.1182 of 1996

DATE OF ORDER: 25th SEPTEMBER, 1998

BETWEEN:

1. CH.NAGENDER,
2. U.B.PENTAIAH,
3. EDUR SAHEB,
4. P.JAGADISH.

.. APPLICANTS

AND

1. The General Manager,
South Central Raiway,
Secunderabad,
2. The Chief Personnel Officer,
S.C.Railway,
Secunderabad.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: Mr.CH.SRINIVAS

COUNSEL FOR THE RESPONDENTS: Mr.K.SIVA REDDY, Addl.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, Member (Judl.)

JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI B.S.JAI PARAMESHWAR,
MEMBER (JUDL.)

None on both sides.

2. There are 4 applicants in this OA. The prayer and the contentions raised in this OA are similar to the prayer and the contentions raised in OA 1151/96 disposed of today.

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3. The reasons given in OA 936/96 dated 8.9.98 for
dismissing that OA ^{are} equally applicable in this case also.
Hence the OA is dismissed. No order as to costs.

(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)

25.9.98

(R.RANGARAJAN)
MEMBER (ADMN.)

DATED: 25th September, 1998
Dictated in the open court.

vsn

Copy to:

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Secunderabad.
3. One copy to Mr.Ch.Srinivas, Advocate, CAT, Hyderabad.
4. One copy to Mr.K.Siva Reddy, Addl.CBSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One copy to HBSJP, M(J), CAT, Hyderabad.
7. One duplicate copy.

YLKR

23/10/98
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II COURT

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CHECKED BY
APPR VED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S.JAI PARAMESHWAR:
M(J)

DATED: 25/9/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.:

in
O.A.NO. 1182/98

ADMITTED AND PLEADING DIRECTIONS
ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS

YLR

